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schemes is not being utilized property;

(c) if so, whether the Government propose to conduct any inquiry in this regard;

(d) If so, the time by which it is likley to be conducted; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Persons who have migrated from the Kashmir Valley, and are temporarily residing mainly in the Jammu Region, Delhi and, in smaller numbers, in other areas in the country, are being given assistance by way of ex-gratia cash relief, rations and temporary arrangements by way of camp accommodation. etc.

(b) to (e) No specific complaints have been received in regard to misutilisation of the funds meant for the above relief assistance. If any specific complaints are received they will be enquired into and necessary action taken.

[English]

Growth in Manufacturing Sector

1116. SHRI RAJENDRA AGNIHOTRI: Will the PRIME **MINISTER be pleased to state:**

(a) whether inspite of increased investment, manufacturing sector has not shown any appreciable growth during 1993-94, and 1994-95 till date;

(b) if so, the reasons therefor; and

(c) the steps taken to improve the growth of this sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI):(a) to (c) No. Sir. The Manufacturing sector recorded a growth of 2.7% in 1993-94 as against a growth rate of 2.2% in 1992-93. The growth rate in the current year (April-July, 1994) has accelerated to 8.9% for this sector as per the data available from CSO.

Committee on Sugar Scam

1117. SHRI BOLLA BULLI RAMAIAH: SHRI D. VENKATESWARA RAO: SHRI SHRAVAN KUMAR PATEL: SHRI CHITTA BASU: SHRI MOHAN SINGH (FEROZEPUR): SHRI P. KUMARASWAMY: SHRI M.V.V.S. MURTHY: SHRI JANARDAN MISRA: SHRI ARVIND TRIVEDI: SHRI BIR SINGH MAHATO: SHRI BIR SINGH MAHATO: SHRI BURENDRA PAL PATHAK:

SHRI MOHAN SINGH (DEORIA):

Will the PRIME MINISTER be pleased to state:

(a) whether the Gian Prakash Committee probing into the sugar scandal has since submitted its report;

(b) if so, the main recommendations of the Committee;

(c) the reaction of the Government thereto; and

(d) the time by when the report is likely to be presented to the House?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE OF ATOMIC ENERGY AND DEPARTMENT DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (d) (1) A Preliminary Administrative enquiry to ascertain and report to the Prime Minister facts and fix prima facie responsibility for lapses, if any, in dealing with the situation arising out of shortage in availability of sugar in the current season was ordered in July, 1994. The enquiry was entrusted to Shri Gian Prakash, Retired Comptroller & Auditor General of India.

(2) Shri Gian Prakash had submitted his report in October, 1994.

(3) The report indicates the causes for the sugar crisis as unreliable and inflated estimates of sugar production, mismanagement of available surplus stock and releases, delay in the decision to import sugar, delay in implementation of this decision and poor coordination. Certain lapses have also been identified on account of lack of clarity in the decisions of the Cabinet Committee on prices regarding import of sugar, the adoption of a narrow departmental approach on the part of the various concerned Ministries, the fact that the Cabinet Committee on Prices, Food Minister, Civil Supplies Minister and the Cabinet Secretary did not bring the matter to the notice of the Cabinet/Prime Minister, the poor relations between the Food Minister and the Food Secretary which adversely affected the functioning of the Ministry and the absence of confidentiality regarding the decision to import sugar.

(4) The Report certain recommendations for dealing with future situations of sugar shortage. Briefly, these are that there should be an integrated policy on all sweetenersgur, khandsari and sugar, a buffer stock of sugar, use of scientific forecasting and estimation methods, a Committee of Secretaries should be set up to monitor shortage situations, discreet purchases of sugar in the international important decisions referred to Cabinet markets. Committee on Economic affairs or Cabinet Committee on Prices whenever required, close monitoring of international commodity market, examination of import and distribution of raw sugar through Public Distribution System, a common Ministry for the Civil Supplies and Food departments, a code to sort out differences and resolve conflicts between Scretaries, import of sugar on Open General licence with no duty should be continued and reviewed only if it adversely affects domestic production.

(5) A Committee under the Chairmanship of Cabinet Secretary has been constituted to examine the 55

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recommendations made by Shri Gyan Prakash. The Committee has been asked to give its report by 31.12.1994.

(6) It is not considered necessary to place the Report on the Table of the House.

Centrally Sponsored Schemes

1118. SHRI DILEEP BHAI SANGHANI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the names of Centrally sponsored schemes for which assistance is being given by the Government to Gujarat; and

(b) the details of the assistance given during 1993-94 and 1994-95 so far?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b): Centrally Sponsored Schemes are formulated by the Central Ministries/Departments in consultation with the State Governments/UTs. These schemes are monitored by the Administrative Ministries concerned. The Planning Commission do not have any direct role in their implementation. It however, generally reviews the implementation of Plan schemes during the Annual Plan discussions with the States/UTs.

Management of Solid Waste

1119. SHRI PRAKASH V. PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any MOU has been signed recently between HUDCO with a French Agency for a long term co-operation for efficient management of solid wastes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) A Memorandum of Understanding (MOU) was signed between HUDCO and the French Agency. Agencies DEL 'environment ET DE LA Maitrise DE L energie (ADEME) on 3.10.94 for taking up feasibility studies and technology demonstration of various aspects of waste management in the cities of Jaipur. Bhubaneshwar and Rajkot. Jaipur will be taken up in the first phase. It also includes institutional strengthening of HUDCO for effective co-ordination of the programme and professional support to the local agencies.

Aonia (Barelly) Unit of IFFCO

1120. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of CHEMICALS AND FERTIL.iZERS be pleased to state:

(a) whether the Aonla (Bareily) unit of IFFCO has achieved its increased capacity;

(b) if so, the details thereof;

(c) the number of new appointments made as a result of increased capacity, and the details thereof;

(d) whether jobs have been provided to the representatives of the farmers whose land was acquired for the said unit;

(e) if not, the number of cases pending; and

(f) the time by which they are likely to be provided jobs?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b): IFFCO is currently implementing a Scheme for doubling of the production capacity of its Aonla based ammonia-urea plant at a cost of Rs. 960 crores of produce an additional 3.34 lakh tonnes of nitrogen per annum. The project is scheduled to be mechanically completed in the last guarter of 1996.

(c) Till now, the work of Aonla Expansion Project is being handled through the existing work force, except temporary appointment of two, typist clerks through the employment exchange.

(d) to (f): IFFCO has provided direct employment to 196 persons in unskilled and semi-skilled categories from the land toosers. The remaining families who lost their land will get preference as and when vacancies occur, subject to fulfilment of qualifications and suitability.

Honey Production

1121. SHRI P. KUMARASAMY: Will the PRIME MINISTER be pleased to state:

 (a) whether the Government have launched any new scheme to promote the development of apiculture and honey production in the country;

(b) if so, the details thereof; and

(c) the amount allocated for the sheme for 1994-95 State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Ministry of Agriculture have launched a Central Sector Scheme on "Development of Bee-keeping for improving Crop Productivity" for the 8th Five Year Plan from 1994-95 to 1996-97 with the total outlay of Rs. 18.87 Crores. The details of the Scheme component-wise are as indicated below:—

S. No.	Particulars	Rs. in Crores
1.	Promotion of research & development	2.50
2.	Production of bee colonies	8.05